

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

CP (IB) No. 35/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indusind Bank Ltd. -Vs- Grand Auto Udyog Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Subham Agrawal, Adv. For the IRP

RP, Mr. Sushanta Kumar Choudhury

For Respondent (s)

ORDER

Ld. Counsel Mr. Subham Agrawal Appeared for the petitioner. Ld. RP Mr. Sushanta Kumar Choudhury appeared in person. He submitted that the periodical progress report has been filed, it is under scrutiny, the statement is recorded.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)